NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 56(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2016

NAME OF THE COMPANY:

M/s. Affordavble Exports

Vs.

M/s. Apparel Export Promotions Council & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the

	****		ompanies Act 2013.	CLONATURE
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1)	Pooja D (Advoi (R-2	hay (ale) -29,31,33)	'Advocate'	loop
2)	401.8	jeef S. Daywu iddhautha (0 , 30, 32, 34	X (AV)	Com
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(41)	For	Rolu)		1
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Order

A letter for adjournment has been circulated yesterday on the ground the arguing counsel Mr. Siddartha is down with Viral fever.

Accordingly, the hearing is deferred to 22.9.2016

CHIEF JUSTICE M.M. KUMAR)

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(S.K. MOHAPATRA) MEMBER (T)

23rd August, 2016 (P.K. Sud)